

### Futuristic Fighting Vehicle

2811. SHRI NARAYANAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the Army and the Air F. Wings of the Institute of Armament Technology are working respectively on a futuristic fighting vehicle design and an expandable Mach-II target drone used in guided missiles ;

(b) if so, when the perfection will be completed ; and

(c) the details of these projects ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : (a) to (c). Institute of Armament Technology, Poona trains officers of Defence Services and Defence Civilian Scientists in various fields of Science and Technology of Armaments which have a direct bearing on the requirements of Defence.

As part of their syllabi, the students are set towards the end of long courses, a design exercise/Project work/Technical study to enable them to study design and development concepts. These Design Exercises are carried out under the guidance of Army, Navy and Air Wings of the Institute.

One such Design Exercise set to the student officers on one of the courses, under the guidance of Army Wing was a 'Design of a futuristic tank' and another one carried out under the guidance of Air Wing was 'Design of a Drone Target'. Both the above projects are accordingly paper design exercises, which the student officers were given at the end of their training and are not development projects.

### Government Colonies in Delhi Lagging behind the adjoining D.M.C. and N.D.M.C. Areas in respect of Civic Amenities and Development

2812. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether any plan has been drawn up to

bring civic amenities such as maintenance of lawns, roads, sanitation in the Government servants' colonies to the level of 'development and amenities existing in the adjacent private colonies under the Delhi Municipal Corporation or the New Delhi Municipal Committee.

(b) whether the sanitation and cleanliness of roads etc. in Government colonies is looked after by the Central Public Works Department staff and not by the conservancy staff of Delhi Municipal Corporation ;

(c) whether this arrangement is one of the major causes for poorer sanitation and conservancy of Government servants colonies ; and

(d) if so, the steps proposed to be taken to remove this anomaly and improve the sanitation and upkeep of roads, lanes and lawns in Government servants colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). The responsibility for the maintenance and cleanliness of roads and sanitation in Government servants' colonies devolves on the Local Bodies, namely, the New Delhi Municipal Committee and the Delhi Municipal Corporation. These Local Bodies have not, however, so far taken over roads, storm water drains, etc., in the following colonies of Government servants :—

#### N.D.M.C.

1. Bharti Nagar.
2. Rabindra Nagar.
3. M. S. Flats in Shahjehan Road.
4. M. S. Flats in R.K. Puram, Sec. XIII.
5. Pandara Road.
6. Kidwai Nagar.
7. 'J' Point.
8. North and South Avenues.
9. Kaka Nagar.
10. Wellesley Road (Dr. Zakir Hussain Road).

#### Delhi Municipal Corporation

R. K. Puram—Sectors V, VI, VII, VIII, IX, and XII.